

**National Company Law Tribunal**

**Allahabad Bench**

CP No.(IB) 70/ALD/2017,

CA No. 150/2018

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2018**

**NAME OF THE COMPANY: Anil Goel (Liquidator for Rotomac Global Pvt Ltd) V/s Ms. Ramanjit Kaur Sethi, Deputy Director, Directorate of Inforcement**

**SECTION OF I & B CODE: 35 (1)(n) of IBC**

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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**CP No.(IB) 70/ALD/2017, CA No. 150/2018**

Sh. Shubham Agarwal, Advocate for the Applicant/Liquidator and Sh. O.P. Mishra, Advocate for the Enforcement Directorate is present.

Heard the argument of learned counsel for the Applicant/Liquidator and learned counsel representing the Enforcement Directorate. Both the parties are directed to file their written submission in hard and soft copy within seven days.

List the matter on 5<sup>th</sup> September, 2018 for further order.

**Dated:23.08.2018**

**SAROJ RAJWARE  
MEMBER (TECHNICAL)**

**V.P. SINGH,  
MEMBER (JUDICIAL)**

Typed by:  
*Kavya Prakash Srivastava*  
(Stenographer)